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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP (HC)/119 & 120/2017  
NAME OF THE TRASFEROR : MCGRAW HILL EDUCATION INDIA PVT LTD  
NAME OF THE TRANSFEREE : MCGRAW HILL EDUCATION SERVICES INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
26	GLADYS DANIEL	REPRESENTATION BY WHOM	<i>Gladys Daniel</i>

**ORDER**

Counsel for Petitioner prayed for time to file affidavit in order to give an undertaking to make compliance with the observations made by the RoC in para 7, 8 and 10. At request, time is enlarged. Put up on 07.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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